GOVERNMENT OF INDIA

MINISTRY OF HOUSING AND URBAN AFFAIRS

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 3075**

TO BE ANSWERED ON MARCH 22, 2018

**WASTE MANAGEMENT UNDER SMART CITIES MISSION**

No. 3075 SHRI B. K. HARIPRASAD

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

1. whether the proposals under the Smart Cities Mission have incorporated waste management mechanisms for proper sanitation; and
2. whether these designs ensure that they prevent manual scavenging and Government would not approve any proposals that are in contravention of the Manual Scavenging Act?

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF**

**HOUSING AND URBAN AFFAIRS**

**(SHRI HARDEEP SINGH PURI)**

1. Smart Cities Mission was launched with the objective to promote cities that provide core infrastructure including sanitation and solid waste management and give a decent quality of life to its citizens, a clean and sustainable environment and application of ‘Smart’ Solutions.
2. Yes Sir, Government do not approve any proposal for construction of latrines which are in contravention of Manual Scavenging Act.

\*\*\*\*\*\*